

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**ORDER**

No.: 630 of 2023/RG

Dated: 20/05/2023

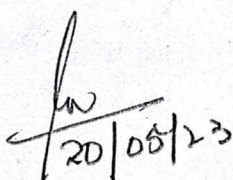
Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of the Officers/Officials of the High Court Staff, duly approved by the Hon'ble Chief Justice, the following promotions are hereby made in the cadre of Bench Secretaries:

1. Shri Asif Iqbal Mahajan, Joint Registrar-cum-Bench Secretary is temporarily promoted as Additional Registrar-cum-Bench Secretary in the Pay Level-13 (123100-215900), against the vacancy caused due to retirement of Shri Nazir Ahmad Mir on 30.04.2023.
2. S/Shri Zulfi Javed Tantray & Hilal Yousuf, Bench Secretaries are temporarily promoted as Joint Registrar-cum-Bench Secretaries in the pay Level-12 (78800-209200) against the vacancies caused due to retirement of Shri Joginder Singh and promotion of Shri Asif Iqbal Mahajan as Additional Registrar cum Bench Secretary.
3. Shri Khurshid Ahmad Wani and Ms. Rakeema Zahoor, Readers are temporarily promoted as Bench Secretaries in the pay Level-11 (67700-208700) against the vacancies caused due to promotions of S/Shri Zulfi Javed Tantray & Hilal Yousuf as Joint Registrar-cum-Bench Secretaries.

**Note:-**

All promoted officers/officials shall continue to work at their present place of postings till further orders.

**By Order.**

  
(Shahzad Azeem)  
Registrar General

No.: 26050-75/RG/CIS Dated: 20/05/2023

**Copy of the above forwarded to the:**

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,

- iv. Director, J&K Judicial Academy, Srinagar,
- v. Registrar Computers, High Court of J&K and Ladakh, Srinagar,
- vi. Registrar Rules, High Court of J&K and Ladakh, Srinagar
- vii. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
- viii. Director Finance, High Court of J&K and Ladakh, Srinagar  
..... for information and necessary action.
- ix. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court.
- x. Concerned Officers for information and necessary compliance.
- xi. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
- xii. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
- xiii. Order File.

  
20/05/23.  
**Registrar General**